

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :06-01-2024

Date : 06.01.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	1664/ 2024	06.01.2 024	ABLAPL- 15347/2 023	H.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 2)
2	1668/ 2024	06.01.2 024	BLAPL- 14146/2 023	S.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01- 02	BAIL- 1	(Se at No- 5)
3	1669/ 2024	06.01.2 024	BLAPL- 14102/2 023	K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01- 02	BAIL- 1	(Se at No- 5)
4	1670/ 2024	06.01.2 024	CRLMA- 512/202 3	S.S.BISW AL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04	BAIL- 2	(Se at No- 8)
5	1671/ 2024	06.01.2 024	CRLMA- 278/202 2	R.B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 03	BAIL- 1	(Se at No- 1)
6	1672/ 2024	06.01.2 024	BLAPL- 13766/2 023	A.K.BEHE RA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 02	BAIL- 1	(Se at No- 1)
7	1673/ 2024	06.01.2 024	BLAPL- 13859/2 023	A.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 02	BAIL- 1	(Se at No- 6)
8	1674/ 2024	06.01.2 024	BLAPL- 13942/2 023	A.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 02	BAIL- 2	(Se at No- 10)
9	1675/ 2024	06.01.2 024	BLAPL- 10318/2	N. SAHOO	C.O.	COURT NO.	Order Dtd. 9999-12- 31	BAIL- 2	(Se at

			023			17			No-10)
10	1679/2024	06.01.2024	WP (C) - 17968/2022	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se at No-21)
11	1681/2024	06.01.2024	WP (C) - 36033/2023	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANCH-6	(Se at No-35)
12	1682/2024	06.01.2024	ABLAPL-2123/2023	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	BAIL-1	(Se at No-6)
13	1683/2024	06.01.2024	CONTC-9974/2023	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2023-12-22	CONTE MPT	(Se at No-5)
14	1684/2024	06.01.2024	CONTC-10581/2023	M.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
15	1685/2024	06.01.2024	CONTC-10423/2023	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CONTE MPT	(Se at No-2)
16	1686/2024	06.01.2024	ABLAPL-10487/2023	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-29	BAIL-1	(Se at No-1)
17	1688/2024	06.01.2024	WP (C) - 20395/2021	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Se at No-45)
18	1689/2024	06.01.2024	WP (C) - 41664/2023	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Se at No-37)
19	1692/2024	06.01.2024	WP (C) - 31999/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se at No-4)
20	1693/2024	06.01.2024	ABLAPL-7915/2023	S.R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-08	BAIL-1	(Se at No-6)
21	1694/2024	06.01.2024	WP (C) - 41225/2023	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	WRIT BRANCH-8	(Se at No-41)
22	1695/	06.01.2	CRLMC-	R.K.BARI	C.O.	COURT	Order Dtd. 9999-12-	CRIMI	(Se

	2024	024	2370/2022	K		NO. 10	31	NAL MISC	at No-6)
23	1697/2024	06.01.2024	CRLMC-57/2022	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-3)
24	1698/2024	06.01.2024	CRLMC-2866/2022	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
25	1699/2024	06.01.2024	CRLMC-2867/2022	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
26	1700/2024	06.01.2024	WP (C) - 26516/2023	J.D.MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-08-29	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
27	1701/2024	06.01.2024	WP (C) - 18943/2016	S.MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
28	1702/2024	06.01.2024	WA-601/2023	N.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-04	WRIT APPEAL	(Se at No-1)
29	1703/2024	06.01.2024	WP (C) - 42098/2023	S.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-104)
30	1704/2024	06.01.2024	WP (C) - 42099/2023	S.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-104)
31	1705/2024	06.01.2024	WP (C) - 42094/2023	S.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-104)

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32	1706/ 2024	06.01.2 024	WP (C) - 42362/2 023	M.M. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
33	1707/ 2024	06.01.2 024	CONTC- 1081/20 17	P.K.MOHA NTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 5)
34	1708/ 2024	06.01.2 024	WP (C) - 41749/2 023	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 04	WRIT BRANC H-5	(Se at No- 53)
35	1709/ 2024	06.01.2 024	WP (C) - 35543/2 023	J. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 04	WRIT BRANC H-1	(Se at No- 2)
36	1710/ 2024	06.01.2 024	WP (C) - 35543/2 023	K.K. NATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 04	WRIT BRANC H-1	(Se at No- 2)
37	1711/ 2024	06.01.2 024	WP (C) - 24144/2 023	T. BAG	C.O.	COURT NO. 20	Order Dtd. 2023-10- 11	WRIT BRANC H-3	(Se at No- 11)
38	1712/ 2024	06.01.2 024	WP (C) - 42736/2 023	RK MOHAPATR A	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-8	(Se at No- 43)
39	1713/ 2024	06.01.2 024	WP (C) - 34221/2 023	R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 34)
40	1714/ 2024	06.01.2 024	WP (C) - 42905/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
41	1715/ 2024	06.01.2 024	WP (C) - 41908/2 023	B.P. OJHA	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 15)
42	1716/ 2024	06.01.2 024	WP (C) - 42909/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
43	1717/ 2024	06.01.2 024	WP (C) - 41756/2 023	SANJIB KUMAR BHANJADE	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-5	(Se at No-

				O					53)
44	1718/ 2024	06.01.2 024	WP (C) - 42911/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
45	1719/ 2024	06.01.2 024	WP (C) - 41884/2 023	R.K.MALL ICK	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-6	(Se at No- 24)
46	1720/ 2024	06.01.2 024	WP (C) - 42913/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
47	1721/ 2024	06.01.2 024	WP (C) - 42272/2 023	R.K. MANGARAJ	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 9)
48	1722/ 2024	06.01.2 024	WP (C) - 42914/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
49	1723/ 2024	06.01.2 024	WP (C) - 42915/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
50	1724/ 2024	06.01.2 024	WP (C) - 42916/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
51	1725/ 2024	06.01.2 024	WP (C) - 32422/2 023	G.JAYASI NGH	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
52	1726/ 2024	06.01.2 024	WP (C) - 42919/2 023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-2	(Se at No- 45)
53	1727/ 2024	06.01.2 024	RVWPET- 43/2023	T. BAG	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CIVIL REVIS ION	(Se at No- 1)
54	1728/ 2024	06.01.2 024	WP (C) - 40372/2 023	PK BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01- 03	WRIT BRANC H-6	(Se at No- 16)
55	1729/ 2024	06.01.2 024	WP (C) - 15377/2 023	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -2)	111)
56	1730/2024	06.01.2024	WP (C) - 42337/2023	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Seat No-13)
57	1731/2024	06.01.2024	WP (C) - 42903/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Seat No-45)
58	1732/2024	06.01.2024	WP (C) - 41092/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Seat No-35)
59	1733/2024	06.01.2024	CMP-1269/2023	M DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Seat No-49)
60	1734/2024	06.01.2024	CMP-606/2023	PR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Seat No-28)
61	1735/2024	06.01.2024	ABLAPL-14417/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-07	BAIL-2	(Seat No-9)
62	1736/2024	06.01.2024	ABLAPL-13804/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Seat No-9)
63	1737/2024	06.01.2024	ABLAPL-13774/2023	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-12)
64	1738/2024	06.01.2024	ABLAPL-13816/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Seat No-12)
65	1739/2024	06.01.2024	ABLAPL-13815/2023	B.S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Seat No-12)
66	1740/2024	06.01.2024	CMP-1263/2023	M BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Seat No-49)
67	1741/2024	06.01.2024	CMP-1501/2023	SUBRATA PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Seat No-

									19)
68	1742/ 2024	06.01.2 024	ABLAPL- 13794/2 023	S.S.BISW AL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 12)
69	1743/ 2024	06.01.2 024	ABLAPL- 13793/2 023	S.S.BISW AL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 12)
70	1744/ 2024	06.01.2 024	ABLAPL- 13799/2 023	P.R.SWAI N	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 12)
71	1745/ 2024	06.01.2 024	ABLAPL- 13312/2 023	MOHENDRA DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01- 24	BAIL- 2	(Se at No- 10)
72	1746/ 2024	06.01.2 024	ABLAPL- 12610/2 023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05		(Se at No- 10)
73	1747/ 2024	06.01.2 024	ABLAPL- 15426/2 023	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
74	1748/ 2024	06.01.2 024	ABLAPL- 12621/2 023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05		(Se at No- 8)
75	1749/ 2024	06.01.2 024	ABLAPL- 12619/2 023	RAGHUNAT H DASMOHAP ATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05		(Se at No- 8)
76	1750/ 2024	06.01.2 024	ABLAPL- 15451/2 023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
77	1751/ 2024	06.01.2 024	ABLAPL- 11965/2 023	AJIT KUMAR PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-10- 18	BAIL- 1	(Se at No- 3)
78	1752/ 2024	06.01.2 024	ABLAPL- 15440/2 023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
79	1753/ 2024	06.01.2 024	ABLAPL- 9722/20 23	D.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-11- 02	BAIL- 1	(Se at No- 3)
80	1754/ 2024	06.01.2 024	BLAPL- 13543/2	R.R.NAYA K	C.O.	COURT NO.	Order Dtd. 2024-01- 05	BAIL- 1	(Se at

			023			11			No-2)
81	1755/2024	06.01.2024	ABLAPL-15454/2023	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
82	1756/2024	06.01.2024	BLAPL-12341/2022	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-2	(Se at No-8)
83	1757/2024	06.01.2024	ABLAPL-15453/2023	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
84	1759/2024	06.01.2024	ABLAPL-15485/2023	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
85	1760/2024	06.01.2024	ABLAPL-15465/2023	P.S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
86	1761/2024	06.01.2024	ABLAPL-15489/2023	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
87	1762/2024	06.01.2024	ABLAPL-15490/2023	GR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
88	1763/2024	06.01.2024	ABLAPL-15441/2023	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
89	1764/2024	06.01.2024	ABLAPL-13738/2023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-12)
90	1765/2024	06.01.2024	ABLAPL-15462/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL-2	(Se at No-8)
91	1766/2024	06.01.2024	ABLAPL-15445/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
92	1767/2024	06.01.2024	ABLAPL-13805/2023	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Se at No-8)
93	1768/	06.01.2	ABLAPL-	A. SAHOO	C.O.	COURT	Order Dtd. 2024-02-	BAIL-	(Se

	2024	024	15433/2 023			NO. 11	02	2	at No- 8)
94	1769/ 2024	06.01.2 024	ABLAPL- 15389/2 023	SK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 2)
95	1770/ 2024	06.01.2 024	ABLAPL- 15456/2 023	MIHIR KANTA RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
96	1771/ 2024	06.01.2 024	ABLAPL- 15438/2 023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
97	1772/ 2024	06.01.2 024	ABLAPL- 15464/2 023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 16	BAIL- 2	(Se at No- 8)
98	1773/ 2024	06.01.2 024	ABLAPL- 15359/2 023	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 2)
99	1774/ 2024	06.01.2 024	ABLAPL- 15298/2 023	PK ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04		(Se at No- 2)
10 0	1775/ 2024	06.01.2 024	ABLAPL- 15461/2 023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 16	BAIL- 2	(Se at No- 8)
10 1	1776/ 2024	06.01.2 024	ABLAPL- 15492/2 023	JYOTIKAN T MAHAPATR A	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
10 2	1777/ 2024	06.01.2 024	ABLAPL- 15435/2 023	M.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 23	BAIL- 2	(Se at No- 8)
10 3	1778/ 2024	06.01.2 024	ABLAPL- 15463/2 023	RK SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
10 4	1779/ 2024	06.01.2 024	ABLAPL- 15436/2 023	P.K.BARI K	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
10 5	1780/ 2024	06.01.2 024	ABLAPL- 15459/2 023	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02- 16	BAIL- 2	(Se at No- 8)

106	1781/2024	06.01.2024	ABLAPL-15468/2023	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
107	1782/2024	06.01.2024	ABLAPL-15360/2023	GUNAKAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
108	1783/2024	06.01.2024	ABLAPL-15467/2023	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
109	1784/2024	06.01.2024	ABLAPL-15337/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-1	(Se at No-2)
110	1785/2024	06.01.2024	ABLAPL-15134/2023	MIHIR KANTA RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-1)
111	1786/2024	06.01.2024	ABLAPL-15452/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
112	1787/2024	06.01.2024	ABLAPL-15449/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
113	1788/2024	06.01.2024	ABLAPL-15338/2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
114	1789/2024	06.01.2024	ABLAPL-15237/2023	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-2)
115	1790/2024	06.01.2024	ABLAPL-15427/2023	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
116	1791/2024	06.01.2024	ABLAPL-15171/2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
117	1792/2024	06.01.2024	ABLAPL-15141/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-1	(Se at No-1)
118	1793/2024	06.01.2024	ABLAPL-15047/2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Se at No-

									1)
119	1794/2024	06.01.2024	ABLAPL-15412/2023	U. KUMA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
120	1795/2024	06.01.2024	ABLAPL-15493/2023	M. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL-2	(Seat No-8)
121	1796/2024	06.01.2024	ABLAPL-15475/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Seat No-8)
122	1797/2024	06.01.2024	ABLAPL-15476/2021	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2021-12-23	BAIL-2	(Seat No-8)
123	1798/2024	06.01.2024	ABLAPL-15481/2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
124	1799/2024	06.01.2024	ABLAPL-15484/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
125	1800/2024	06.01.2024	ABLAPL-15482/2023	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL-2	(Seat No-8)
126	1801/2024	06.01.2024	WP (C) - 42/2024	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-21)
127	1802/2024	06.01.2024	ABLAPL-15491/2023	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
128	1803/2024	06.01.2024	ABLAPL-15460/2023	A.K. RANA	C.O.	COURT NO. 11		BAIL-2	(Seat No-8)
129	1804/2024	06.01.2024	ABLAPL-15458/2023	H.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
130	1805/2024	06.01.2024	ABLAPL-15434/2023	B.K. DALAI	C.O.	COURT NO. 11		BAIL-2	(Seat No-8)
131	1806/2024	06.01.2024	ABLAPL-15420/2023	M.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)

			023			11			No-8)
13 2	1807/ 2024	06.01.2 024	ABLAPL- 15443/2 023	D.K.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
13 3	1808/ 2024	06.01.2 024	ABLAPL- 15455/2 023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
13 4	1809/ 2024	06.01.2 024	WP (C) - 42100/2 023	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-01- 16	WRIT BRANC H-8	(Se at No- 42)
13 5	1810/ 2024	06.01.2 024	WP (C) - 42019/2 023	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-01- 25	WRIT BRANC H-8	(Se at No- 42)
13 6	1811/ 2024	06.01.2 024	WP (C) - 81/2024	P.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
13 7	1812/ 2024	06.01.2 024	WP (C) - 81/2024	S.K.BEHE RA	C.O.	COURT NO. 6	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
13 8	1813/ 2024	06.01.2 024	WP (C) - 26317/2 023	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-01- 05	WRIT BRANC H-2	(Se at No- 8)
13 9	1814/ 2024	06.01.2 024	WP (C) - 27059/2 023	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-01- 05	WRIT BRANC H-3	(Se at No- 13)
14 0	1815/ 2024	06.01.2 024	WP (C) - 3708/20 04	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-01- 03	WRIT BRANC H-7	(Se at No- 18)
14 1	1816/ 2024	06.01.2 024	WP (C) - 8505/20 07	M.R.MALL A	C.O.	COURT NO. 6	Order Dtd. 2024-01- 04	WRIT BRANC H-5	(Se at No- 47)
14 2	1817/ 2024	06.01.2 024	WP (C) - 3442/20 06	S.K.NAYA K	C.O.	COURT NO. 6	Order Dtd. 2024-01- 04	WRIT BRANC H-8	(Se at No- 39)
14 3	1818/ 2024	06.01.2 024	WP (C) - 13783/2 013	L.D.SAHO O-A	C.O.	COURT NO. 6	Order Dtd. 2024-02- 02	WRIT BRANC H-5	(Se at No- 22)
14	1819/ 2024	06.01.2	WP (C) -	B.K.	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

4	2024	024	24900/2023	PARDHI		NO. 6	04	BRANCH-3	at No-12)
145	1820/2024	06.01.2024	WP(C)-17491/2009	M.R.MALLA	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Se at No-25)
146	1821/2024	06.01.2024	BLAPL-13232/2023	GOURISANKAR PANI	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-2	(Se at No-9)
147	1822/2024	06.01.2024	CRLREV-1/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-18		(Se at No-9)
148	1823/2024	06.01.2024	CRLREV-646/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	CRIMINAL REVISION	(Se at No-2)
149	1824/2024	06.01.2024	CRLREV-292/2023	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-2)
150	1825/2024	06.01.2024	CRLREV-451/2023	S.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	CRIMINAL REVISION	(Se at No-5)
151	1826/2024	06.01.2024	CRLREV-669/2023	J.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Se at No-2)
152	1827/2024	06.01.2024	BLAPL-8598/2023	G.C.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	BAIL-1	(Se at No-4)
153	1828/2024	06.01.2024	BLAPL-3875/2023	NARENDRA KUMAR LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-1	(Se at No-5)
154	1829/2024	06.01.2024	BLAPL-9915/2023	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-09-13	BAIL-1	(Se at No-2)
155	1830/2024	06.01.2024	BLAPL-11967/2023	A.R.PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-4)
156	1831/2024	06.01.2024	BLAPL-13528/2023	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)

157	1832/2024	06.01.2024	BLAPL-13768/2023	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-1)
158	1833/2024	06.01.2024	BLAPL-11591/2023	H.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-2	(Se at No-10)
159	1834/2024	06.01.2024	BLAPL-12188/2023	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-3)
160	1835/2024	06.01.2024	BLAPL-12396/2023	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
161	1836/2024	06.01.2024	BLAPL-13381/2023	H.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-3)
162	1837/2024	06.01.2024	BLAPL-14142/2023	S.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-1	(Se at No-5)
163	1838/2024	06.01.2024	BLAPL-14222/2023	MANORANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-2	(Se at No-11)
164	1839/2024	06.01.2024	BLAPL-14393/2023	K.N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-04		(Se at No-11)
165	1840/2024	06.01.2024	ABLAPL-14215/2023	D.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL-2	(Se at No-8)
166	1841/2024	06.01.2024	ABLAPL-15381/2023	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Se at No-2)
167	1843/2024	06.01.2024	WP (C) - 9885/2008	P.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-40)
168	1844/2024	06.01.2024	WP (C) - 13859/2004	P.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-7	(Se at No-15)
169	1845/2024	06.01.2024	CRLREV-545/2023	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	CRIMINAL REVIS	(Se at No-

								ION	5)
170	1847/2024	06.01.2024	ABLAPL-13750/2023	S.CHOUHDURY	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-2	(Se at No-12)
171	1848/2024	06.01.2024	ABLAPL-13740/2023	D.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-2	(Se at No-12)
172	1849/2024	06.01.2024	ABLAPL-13739/2023	D.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-2	(Se at No-12)
173	1853/2024	06.01.2024	ABLAPL-15294/2023	R.K.MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2024-01-03		(Se at No-12)
174	1855/2024	06.01.2024	BLAPL-11404/2023	R.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	BAIL-1	(Se at No-6)
175	1856/2024	06.01.2024	WP (C) - 19/2024	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Se at No-21)
176	1859/2024	06.01.2024	CRLA-786/2023	B.R.DALAI	C.O.	COURT NO. 5	Order Dtd. 2024-01-04	CRIMINAL APPEAL	(Se at No-9)
177	1860/2024	06.01.2024	WP (C) - 35802/2023	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Se at No-37)
178	1861/2024	06.01.2024	WP (C) - 38461/2023	MRUTYUNJAY PAGAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-42)
179	1862/2024	06.01.2024	BLAPL-9485/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	BAIL-1	(Se at No-5)
180	1863/2024	06.01.2024	BLAPL-12499/2023	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-04	BAIL-2	(Se at No-7)
181	1865/2024	06.01.2024	WP (C) - 42344/2023	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Se at No-13)
182	1866/2024	06.01.2024	WP (C) - 42230/2023	ASHUTOSH MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-04	WRIT BRANCH	(Se at

			023			10		H-2	No-9)
183	1867/2024	06.01.2024	WP (C) - 36607/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Seat No-46)
184	1868/2024	06.01.2024	WP (C) - 18582/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-23)
185	1869/2024	06.01.2024	WP (C) - 41710/2023	BN SATAPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-53)
186	1870/2024	06.01.2024	WP (C) - 40001/2023	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Seat No-12)
187	1871/2024	06.01.2024	WP (C) - 17691/2023	AK JATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Seat No-43)
188	1872/2024	06.01.2024	WP (C) - 12/2024	AK JATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-21)
189	1873/2024	06.01.2024	WP (C) - 30730/2023	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Seat No-33)
190	1874/2024	06.01.2024	WP (C) - 42865/2023	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Seat No-30)
191	1875/2024	06.01.2024	BLAPL-13726/2023	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	BAIL-1	(Seat No-1)
192	1876/2024	06.01.2024	WP (C) - 49/2024	G. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Seat No-21)
193	1877/2024	06.01.2024	WP (C) - 42560/2023	SK BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Seat No-25)
194	1878/2024	06.01.2024	CONTC-4743/2023	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	CONTEMPT	(Seat No-3)
19	1879/	06.01.2	WP (C) -	P.K.	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

5	2024	024	42504/2023	MOHANTY		NO. 10	05	BRANCH-6	at No-25)
196	1880/2024	06.01.2024	WP (C) - 42536/2023	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-6	(Se at No-25)
197	1881/2024	06.01.2024	WP (C) - 43206/2023	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Se at No-38)
198	1882/2024	06.01.2024	CONTC-8867/2023	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
199	1883/2024	06.01.2024	WP (C) - 26723/2023	HS PAIKRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-42)
200	1884/2024	06.01.2024	WP (C) - 42989/2023	K. C. TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Se at No-45)
201	1885/2024	06.01.2024	WP (C) - 42800/2023	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
202	1886/2024	06.01.2024	CONTC-8753/2023	D.K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-2)
203	1887/2024	06.01.2024	CONTC-8735/2023	G. JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-2)
204	1891/2024	06.01.2024	WP (C) - 28341/2020	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-2	(Se at No-45)
205	1893/2024	06.01.2024	FAO-450/2023	N.K. SATHY	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-8)
206	1894/2024	06.01.2024	FAO-450/2023	A.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-8)
207	1895/2024	06.01.2024	WP (C) - 41957/2023	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-7	(Se at No-15)

20	1896/2024	06.01.2024	WP (C) - 41951/2023	K.K.NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	WRIT BRANCH-7	(Seat No-15)
20	1897/2024	06.01.2024	WP (C) - 41627/2023	K.C.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Seat No-37)
21	1898/2024	06.01.2024	WP (C) - 30722/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-33)
21	1899/2024	06.01.2024	WP (C) - 31601/2023	P PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Seat No-21)
21	1900/2024	06.01.2024	WP (C) - 42863/2023	G.JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Seat No-30)
21	1901/2024	06.01.2024	WP (C) - 20918/2023	J. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Seat No-42)
21	1902/2024	06.01.2024	FAO-380/2023	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Seat No-9)
21	1903/2024	06.01.2024	WP (C) - 41732/2023	A MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-53)
21	1904/2024	06.01.2024	WP (C) - 39875/2023	SRINIVAS PARIJA	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Seat No-49)
21	1905/2024	06.01.2024	WP (C) - 39310/2023	S PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Seat No-6)
21	1906/2024	06.01.2024	MACA-401/2021	R.P.BHAGAT	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	MISC. APPEAL SEC.	(Seat No-4)
21	1907/2024	06.01.2024	WP (C) - 40168/2023	CHANDRAKANTA KHATUA	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Seat No-17)
22	1908/2024	06.01.2024	WP (C) - 39311/2023	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Seat No-

									6)
22 1	1909/ 2024	06.01.2 024	MACA- 401/202 1	P.K.LENK A	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	MISC. APPEA L SEC.	(Se at No- 4)
22 2	1910/ 2024	06.01.2 024	WP (C) - 40172/2 023	CHANDRAK ANTA KHATUA	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-4	(Se at No- 17)
22 3	1911/ 2024	06.01.2 024	FAO- 57/2021	SP SAHO	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	MISC. APPEA L SEC.	(Se at No- 2)
22 4	1912/ 2024	06.01.2 024	MACA- 401/202 1	M.K.PATI	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	MISC. APPEA L SEC.	(Se at No- 4)
22 5	1913/ 2024	06.01.2 024	FAO- 57/2021	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	MISC. APPEA L SEC.	(Se at No- 2)
22 6	1914/ 2024	06.01.2 024	WP (C) - 41093/2 023	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-6	(Se at No- 35)
22 7	1915/ 2024	06.01.2 024	MACA- 402/202 1	R.P.BHAG AT	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	MISC. APPEA L SEC.	(Se at No- 4)
22 8	1916/ 2024	06.01.2 024	FAO- 445/202 3	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	MISC. APPEA L SEC.	(Se at No- 8)
22 9	1917/ 2024	06.01.2 024	WP (C) - 41112/2 023	SAROJ KUMAR PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 48)
23 0	1918/ 2024	06.01.2 024	FAO- 533/202 3	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	MISC. APPEA L SEC.	(Se at No- 2)
23 1	1919/ 2024	06.01.2 024	MACA- 402/202 1	M.K.PATI	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	MISC. APPEA L SEC.	(Se at No- 4)
23 2	1920/ 2024	06.01.2 024	WP (C) - 41123/2 023	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 48)
23 3	1921/ 2024	06.01.2 024	FAO- 533/202	S SAHOO	C.O.	COURT NO.	Order Dtd. 2024-01- 04	MISC. APPEA	(Se at

			3			23		L SEC.	No- 2)
23 4	1922/ 2024	06.01.2 024	WP (C) - 42867/2 023	G. JAYASING H	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-1	(Se at No- 30)
23 5	1923/ 2024	06.01.2 024	FAO- 371/202 3	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01- 02	MISC. APPEA L SEC.	(Se at No- 9)
23 6	1924/ 2024	06.01.2 024	WP (C) - 42869/2 023	G. JAYASING H	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-1	(Se at No- 30)
23 7	1925/ 2024	06.01.2 024	FAO- 208/202 3	KC NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01- 02	MISC. APPEA L SEC.	(Se at No- 5)
23 8	1926/ 2024	06.01.2 024	WP (C) - 41961/2 023	K. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 15)
23 9	1927/ 2024	06.01.2 024	FAO- 208/202 3	DJ NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01- 02	MISC. APPEA L SEC.	(Se at No- 5)
24 0	1928/ 2024	06.01.2 024	FAO- 462/202 3	AK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01- 03	MISC. APPEA L SEC.	(Se at No- 8)
24 1	1929/ 2024	06.01.2 024	FAO- 462/202 3	SK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01- 03	MISC. APPEA L SEC.	(Se at No- 8)
24 2	1930/ 2024	06.01.2 024	FAO- 411/202 3	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01- 03	MISC. APPEA L SEC.	(Se at No- 8)
24 3	1931/ 2024	06.01.2 024	BLAPL- 13657/2 023	R.K.MALL ICK	C.O.	COURT NO. 23	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 7)
24 4	1932/ 2024	06.01.2 024	TRP (C) - 341/202 3	ASHOK KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	M.J.C .	(Se at No- 6)
24 5	1933/ 2024	06.01.2 024	WP (C) - 18582/2 022	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01- 04	WRIT BRANC H-5	(Se at No- 23)
24	1962/ 2024	06.01.2	WP (C) -	K.C.	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

6	2024	024	36033/2023	PANDA		NO. 23	03	BRANCH-6	at No-35)
247	1963/2024	06.01.2024	BLAPL-5102/2023	S.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-16	BAIL-1	(Se at No-4)
248	1964/2024	06.01.2024	WP (C) - 39875/2023	P.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Se at No-49)
249	1965/2024	06.01.2024	WP (C) - 20918/2023	S. PARIJA, ADV	C.O.	COURT NO. 3	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-42)
250	1661/2024	06.01.2024	ABLAPL-15442/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
251	1662/2024	06.01.2024	ABLAPL-15159/2023	HIMANSU SEKHAR LENKA	GENERAL		Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
252	1663/2024	06.01.2024	ABLAPL-15442/2023	BIMAL KUMAR MAHAPATRA	GENERAL		Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
253	1665/2024	06.01.2024	WP (C) - 42876/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-1	(Se at No-30)
254	1666/2024	06.01.2024	CONTC-10679/2023	M/S MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
255	1667/2024	06.01.2024	WP (C) - 29620/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH-7	(Se at No-44)
256	1676/2024	06.01.2024	CONTC (CPC) - 42/2006	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-11-02	OA Branch	(Se at No-1)
257	1677/2024	06.01.2024	WPC (OA) - 256/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-02-28	OA Branch	(Se at No-1)
258	1678/2024	06.01.2024	WP (C) - 18907/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-48)

25	1680/2024	06.01.2024	WP (C) - 41061/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH-6	(Seat No-35)
26	1687/2024	06.01.2024	CONTC-2055/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTE MPT	(Seat No-2)
26	1690/2024	06.01.2024	CONTC-10325/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTE MPT	(Seat No-1)
26	1696/2024	06.01.2024	CONTC-10326/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTE MPT	(Seat No-1)
26	1842/2024	06.01.2024	SAO-4/2022	M.K. PANI	GENERAL		Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No-5)
26	1846/2024	06.01.2024	ABLAPL-15473/2023	DURGA PRASAD PANDA	GENERAL		Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
26	1850/2024	06.01.2024	WP (C) - 41904/2023	PRAVAS CHANDRA PANDA	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-7	(Seat No-15)
26	1851/2024	06.01.2024	WPC (OA) - 1284/2014	PRAVASH CHANDRA MOHAPATRA, P.P. MOHAPATRA	GENERAL		Order Dtd. 2023-12-20	OA Branch	(Seat No-1)
26	1852/2024	06.01.2024	WP (C) - 4066/2016	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-6	(Seat No-25)
26	1691/2024	06.01.2024	WP (C) - 41172/2023	S.MOHANTY	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-7	(Seat No-48)
26	1758/2024	06.01.2024	WP (C) - 8414/2018	S. P. JENA	GENERAL		Order Dtd. 2018-05-15 Petition, Annexure ,		(Seat No-48)
27	1854/2024	06.01.2024	WP (C) - 33443/2011	AK MOHANTY	GENERAL		Order Dtd. 2012-08-24 Petition, Annexure , Misc.case,		(Seat No-48)
27	1857/	06.01.2	WP (C) -	M. R.	GENE		Order Dtd. 2019-03-		(Se

1	2024	024	14389/2008	SAHOO	RAL		15		at No-48)
27	1858/2024	06.01.2024	WP(C)-41501/2023	B. K. PATI	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-3	(Seat No-14)
27	1864/2024	06.01.2024	CRLREV-21/2003	P K SWAIN	GENERAL		Order Dtd. 2023-12-18	CRIMINAL REVISION	(Seat No-4)
27	1888/2024	06.01.2024	BLAPL-2176/2013	T K SWAIN	GENERAL		Order Dtd. 2013-01-30Annexure, Misc. case,		(Seat No-4)
27	1889/2024	06.01.2024	ABLAPL-12689/2023	T K SWAIN	GENERAL		Order Dtd. 2023-12-18Petition, Annexure,		(Seat No-4)
27	1890/2024	06.01.2024	WA-737/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
27	1892/2024	06.01.2024	WA-1348/2022	M BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-2)
27	1934/2024	06.01.2024	WA-961/2021	S PANDA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-2)
27	1935/2024	06.01.2024	SA-73/1991	P K MOHANTY	GENERAL		Order Dtd. 2022-07-25		(Seat No-2)
28	1936/2024	06.01.2024	WA-2756/2023	J P KAR	GENERAL		Order Dtd. 2024-01-03Appealmemo, Annexure,	WRIT APPEAL	(Seat No-1)
28	1937/2024	06.01.2024	WA-1593/2022	R SAMAL	GENERAL		Order Dtd. 2023-12-08	WRIT APPEAL	(Seat No-3)
28	1938/2024	06.01.2024	BLAPL-2479/2023	H K PATRA	GENERAL		Order Dtd. 2023-11-10	BAIL-1	(Seat No-6)
28	1939/2024	06.01.2024	WA-1507/2022	T K BALANTIA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)

28	1940/2024	06.01.2024	MATA-154/2022	S BARIK	GENERAL		Order Dtd. 2023-12-12	FIRST APPEAL	(Serial No-1)
28	1941/2024	06.01.2024	WA-1344/2022	T K BASANTIA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Serial No-2)
28	1942/2024	06.01.2024	MATA-77/2023	A K MOHANTY	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Serial No-4)
28	1943/2024	06.01.2024	WA-1658/2022	T K BASANTIA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Serial No-5)
28	1944/2024	06.01.2024	WP (C) - 332/2022	S BARIK	GENERAL		Order Dtd. 2022-01-10	WRIT BRANCH-8	(Serial No-39)
28	1945/2024	06.01.2024	WA-810/2021	S PANDA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-1)
29	1946/2024	06.01.2024	WP (C) - 2577/2023	M BARAL	GENERAL		Order Dtd. 2023-02-03	WRIT BRANCH-5	(Serial No-23)
29	1947/2024	06.01.2024	WA-342/2023	S PANDA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-2)
29	1948/2024	06.01.2024	WA-985/2022	S PANDA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-4)
29	1949/2024	06.01.2024	WP (C) - 10461/2015	B DAS	GENERAL		Order Dtd. 2023-12-05Annexure,	WRIT BRANCH-1	(Serial No-2)
29	1950/2024	06.01.2024	WP (C) - 5127/2016	I PANDA	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-115)
29	1951/2024	06.01.2024	CRLREV-897/2017	D SAMAL	GENERAL		PetitionAnnexure, Affidavit,	CRIMINAL REVISION	(Serial No-2)

29	1952/ 2024	06.01.2 024	WP (C) - 5149/20 22	S PANDA	GENE RAL		Order Dtd. 2022-03- 03	WRIT BRANC H-1	(Se at No- 2)
29	1953/ 2024	06.01.2 024	WP (C) - 4357/20 22	S PANDA	GENE RAL		Order Dtd. 2022-04- 04	WRIT BRANC H-3	(Se at No- 14)
29	1954/ 2024	06.01.2 024	WP (C) - 20258/2 021	S PANDA	GENE RAL		Order Dtd. 2021-08- 10	WRIT BRANC H-1	(Se at No- 31)
29	1955/ 2024	06.01.2 024	RSA- 470/202 3	M BEHERA	GENE RAL		Order Dtd. 2023-12- 20		(Se at No- 31)
30	1956/ 2024	06.01.2 024	WP (C) - 36518/2 023	S P SAHOO	GENE RAL		Judgement Dtd. 2023-11-15	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
30	1957/ 2024	06.01.2 024	CRLMC- 424/202 1	P K BARIK	GENE RAL		Order Dtd. 2023-05- 21	CRIMI NAL MISC	(Se at No- 4)
30	1958/ 2024	06.01.2 024	WP (C) - 12536/2 015	S C DAS	GENE RAL		Order Dtd. 2015-08- 18		(Se at No- 4)
30	1959/ 2024	06.01.2 024	WP (C) - 35027/2 022	K C NAYAK	GENE RAL		Order Dtd. 2023-01- 02	WRIT BRANC H-6	(Se at No- 26)
30	1960/ 2024	06.01.2 024	WP (C) - 39290/2 023	K SETHI	GENE RAL		Order Dtd. 2023-12- 19	WRIT BRANC H-1	(Se at No- 31)
30	1961/ 2024	06.01.2 024	WP (C) - 16793/2 018	D K NAIK	GENE RAL		Order Dtd. 2022-07- 26		(Se at No- 31)

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